O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2970
ANSWERED ON 10/03/2026

EMPLOYMENT OPPORTUNITIES FOR RURAL YOUTHS

2970. Shri Sanjay Haribhau Jadhav:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the role played by the National Rural Livelihood Mission (NRLM) in skill development and enhancing employment opportunities for rural youth in the country, State-wise particularly in Parbhani, Maharashtra;
(b) whether any partnership has been made with private sector institutions or Non-Governmental Organisations in this regard, if so, the details thereof;
(c) the details of employment provided to youth under NRLM in Parbhani Lok Sabha Constituency; and
(d) whether any partnership has been made between NRLM and private sector institutions or NGOs in Parbhani Lok Sabha Constituency and if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) & (b): Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), Rural Skills Division is implementing the following two Centrally Sponsored Schemes namely Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) & Rural Self Employment Training Institutes (RSETI) in the field of skill development for rural poor youth for their gainful employment with a view to eradicate poverty in the country. A brief on the Schemes is as under:

<u>i. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)</u>: DDU-GKY is a placement-linked skill development program for rural poor youth in the age group of 15-35 years. It empowers the rural poor youth with employable skills and facilitates their participation in regular labour markets, thus providing them with jobs having regular

monthly wages at or above the minimum wages. DDU-GKY guideline provides social inclusion of SC/ST (50%), Women (33%), and PwDs (5%). This programme is being implemented in 'project mode' by sanctioning the projects to Project Implementing Agencies (PIAs) through States. These PIAs may be any entity which is:

i. **A Government or semi-government organization at the National and State level,**
ii. **NGO registered with NITI Aayog,**
iii. **Registered under Indian Trust Acts or any State Society Registration Act or any State Cooperative Societies or Multi-State Cooperative Acts or the Companies Act 2003 or the Limited Liability Partnership Act 2008, or SHGs and its federations namely Cluster Level Federation/Block Level Federation,**
iv. **more than three years old entity except Start-ups, etc.**

ii. Rural Self Employment Training Institutes (RSETI): RSETI is a poverty alleviation programme under DAY-NRLM and functions as a strategic arm of the Skill India Mission, operating under MSDE's common norms to promote sustainable livelihoods with a minimum 70% settlement mandate. It focuses on self-employment and micro-enterprise development, providing fully funded, largely residential, short-term demand-driven training to rural youth aged 18–50 years, along with handholding support for up to two years.

The scheme is implemented through a three-way partnership between the Ministry of Rural Development, Sponsor Banks, and State/UT Governments, with a mandate to establish one RSETI in each district, managed by Lead Banks, supported by ₹2 crore assistance for infrastructure.

The State-wise details of the candidates trained and placed/settled under DDU-GKY & RSETI are given in Annexure-I & II respectively.

(c): The details of employment provided to youth under NRLM in Parbhani Lok Sabha Constituency under DDU-GKY & RSETI since inception till Date are given as under:

Parbhani Lok Sabha Constituency	Trained (till Date)	Placed (till Date)	Trained (till Jan 2026)	Settled (till Jan 2026)
Parbhani	1170	682	11625	8544
Jalna	3359	1868	10582	8197

Source: State of Maharashtra.

(d) No.

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Annexure-I

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Q. No. 2970 for reply on 10.03.2026

State/UT wise candidates trained and placed under DDU-GKY, including Maharashtra since inception till January, 2026:

S. No.	State	Cumulative Total (till Jan 2026)	
		Trained	Placed
1	Andhra Pradesh	148692	119509
2	Arunachal Pradesh	2435	1119
3	Assam	86136	53890
4	Bihar	80518	48965
5	Chhattisgarh	59575	34682
6	Gujarat	32404	21146
7	Haryana	56041	40924
8	Himachal Pradesh	19793	11605
9	Jammu and Kashmir	72602	45618
10	Jharkhand	82754	44192
11	Karnataka	56911	37537
12	Kerala	76984	46996
13	Madhya Pradesh	93391	54778
14	Maharashtra	71011	48146
15	Manipur	7913	4254
16	Meghalaya	9070	5390
17	Mizoram	3478	2047
18	Nagaland	8150	5278
19	Odisha	218770	177853
20	Punjab	54075	30048
21	Rajasthan	87409	47009
22	Sikkim	3306	1951
23	Tamil Nadu	80161	76040
24	Telangana	75165	53991
25	Tripura	13221	7905
26	Uttar Pradesh	254238	107775
27	Uttarakhand	25704	16153
28	West Bengal	45273	30838
29	Puducherry	3154	1986
30	A. N Islands	1017	567
	Total	1829351	1178192

Source: Kaushal Bharat Portal

Annexure-II

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Q. No. 2970 for reply on 10.03.2026

State/UT wise candidates trained and settled under RSETI, including Maharashtra, since inception till January, 2026:

SL No.	Name of the State	Cumulative since inception till Jan 2026	
		Trained	Settled
1	Andaman and Nicobar Islands	5769	4516
2	Andhra Pradesh	188687	139549
3	Arunachal Pradesh	4782	2845
4	Assam	195151	128659
5	Bihar	391373	280721
6	Chattisgarh	174726	124248
7	D & N Haveli	9046	6017
8	Goa	368	57
9	Gujarat	357124	252656
10	Haryana	198031	131775
11	Himachal Pradesh	87085	60545
12	Jammu & Kashmir	122400	89915
13	Jharkhand	246330	170518
14	Karnataka	438049	319424
15	Kerala	164219	126134
16	Lakshadweep	2596	1583
17	Madhya Pradesh	469832	329448
18	Maharashtra	345885	255600
19	Manipur	9610	6748
20	Meghalaya	24936	14316
21	Mizoram	9753	8223
22	Nagaland	5150	3518
23	Odisha	306686	238389
24	Pondicherry	11741	8683
25	Punjab	162042	111533
26	Rajasthan	452820	334417
27	Sikkim	6200	4366
28	Tamil Nadu	354505	267427
29	Telangana	107790	82909
30	Tripura	41580	27248
31	UT Ladakh	6077	4052
32	Uttar Pradesh	799436	586863
33	Uttarakhand	106093	77038
34	West Bengal	198570	143964
	TOTAL :	6004442	4343904

Source: NACER

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